

**GOVERNMENT OF INDIA  
FINANCE AND COMPANY AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1973  
ANSWERED ON:29.11.2002  
INDIRECT TAX COLLECTION  
M. JAGANNATH

**Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:**

- (a) whether the indirect tax collection may not meet budget estimates;
- (b) if so, the reasons for the same; and
- (c) The concrete steps to be taken to keep pace or improve the indirect tax collection to meet the budget estimates?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE & CO. AFFAIRS (SHRI GINGEE N. RAMACHANDRAN)

(a) & (b): As per departmental records, the excise revenue has registered 18.2 percent growth during 2002-03 (April to October) over corresponding period of the last year. Similarly, the customs revenue has registered 11.1 percent growth during 2002-03 (April to October) over corresponding period of last year. At this stage, it may, however, not be possible to estimate with any fair degree of accuracy, the indirect tax collection for the financial year 2002-03 as the full impact of various factors like drought in many parts of the country, exemptions given after the presentation of budget are yet to be assessed.

(c): All possible steps are being taken to achieve the budget estimate. These include rationalization of tariff structure, review and withdrawal of tax exemptions wherever necessary, plugging leakage of revenue through anti-smuggling and anti-evasion measures, monitoring and disseminating international prices of imported commodities and simplification of tax collection procedures to improve tax compliance.